

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

OA No. 127 of 2024 (SZ)

Mrs. Neena. S and Ors.

...Applicants

Vs

Joint Chief Controller of Explosives and Ors.

...Respondents

ADDITIONAL TYPED SET OF PAPERS FILED BY 4th RESPONDENT

S NO.	Date	Description	Page No.
1	30.03.2023	RTI Request	1
2.	25.04.2023	RTI Reply	4
3.	28.04.2023	Request from apartment owner	6

DATED AT CHENNAI ON THIS THE 21st DAY OF FEBRUARY, 2026



**M/s. AAV PARTNERS
S SARAVANAN
E KARTHIKEYAN**

COUNSEL FOR 4th RESPONDENT

**76, II Floor, Marshalls Road, Egmore, Chennai – 08.
Email – saleemperson@gmail.com, Ph – 9500069660.**

RTI REQUEST DETAILS		आरटीआई अनुरोध विवरण	
Registration Number (पंजीकरण संख्या):	HPCLD/R/E/23/00340	Date of Receipt (प्राप्ति की तारीख):	30/03/2023
Type of Receipt (रसीद का प्रकार):	Online Receipt	Language of Request (अनुरोध की भाषा):	English
Name (नाम):	Akshatha Shetty	Gender (लिंग):	Female
Address (पता):	G2 , Premier Aristo, , Mangaldevi Temple Main Road,, Mangalore, Pin:575003		
State (राज्य):	Karnataka	Country (देश):	India
Phone Number (फोन नंबर):	+91-8792329936	Mobile Number (मोबाईल नंबर):	+91-8792329936
Email-ID (ईमेल-आईडी):	premieraristo@gmail.com		
Status (स्थिति)(Rural/Urban):	Urban	Education Status:	Above Graduate
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?):	No	Citizenship Status (नागरिकता):	Indian
Amount Paid (राशि का भुगतान):	10) (original recipient)	Mode of Payment (भुगतान का प्रकार):	Payment Gateway
Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?):	No(Normal)	Request Pertains to (अनुरोध निम्नलिखित संबंधित है):	NAVEEN KUMAR M G
Information Sought (जानकारी मांगी):	attached letter		

Print

Save

Close

VBS

- please keep ported scz, legal and seek his advice.
- plz keep draft reply ready in consultation with HRO RTI team.
- Next we will meet our advocate to discuss on above. Keep all backup documents ready.

 3/31/23

Ref: HPCL/RTI/1
30-03-2023

To,
The Public Information Officer,
Retail Outlet Division,
Hindustan Petroleum Corporation Limited,
1st Floor, Deo Gratias Building,
Chilmbi, Urva Stores,
Mangalore -575006,
Karnataka.

Dear Sir/Madam,

Subject: Request for Information under Right to Information Act, 2005

I am writing this application under the Right to Information Act, 2005 to obtain information regarding the Construction of a petrol pump and regional office located at **Sy. No 644/P, Mangalore Thota Village, Mangalore Taluk, Dakshina Kannada District 575001.**

I request you to provide me with the following information:

1. Sale deed of the site of the proposed pump & procedure for selection of this Site.
2. No Objection Certificate (NOC) along with supporting documents from FIRE Dept Mangalore.
3. No Objection Certificate (NOC) along with supporting documents from the Police Dept Mangalore.
4. No Objection Certificate (NOC) along with supporting documents from the Pollution Control Board, Mangalore.
5. No Objection Certificate (NOC) along with supporting documents from the District Commissioner, Mangalore.
6. No Objection Certificate and Building License along with supporting documents from the Municipal Corporation Commissioner, Mangalore.
7. Details of the Petroleum and Explosives Safety Organisation (PESO) license for the said Petrol Pump.
8. Whether the site fulfils the conditions laid down for siting criteria of Clause H of CPCB office Memorandum No. B-13011/1/2019-20/AQM10802-10847 Dated Jan 7 2020 read as follows:

"H. Siting criteria for Retail Outlets:

In case of siting criteria of petrol pumps new Retail outlet shall not be located within a radial distance of 50 meters (from fill point/ dispensing units/ vent pipe whichever is nearest) from schools, hospitals (10 beds and above) and residential areas designated as per local laws. In case of constraints in providing 50 meters distance, the retail outlet shall implement additional safety measures as prescribed by PESO. In no case the distance between new retail outlet from

schools, hospitals (10 beds and above) and residential area designated as per local laws shall be less than 30 meters. No high-tension line shall pass over the retail outlet. These guidelines are supplementary to all existing relevant Rules, Guidelines, Orders etc."

9. Detailed Sketch with dimensions of the distance from 1) Filling points, 2) Dispensing Units, 3) Storage tanks, 4) Vent pipe to surrounding residential areas, i.e., an Apartment complex named Premier Aristo adjacent to the said plot.

Kindly provide all documents, including but not limited to the application, inspection report, correspondence, and approval pertaining to the issuance of No Objection Certificate to the said petrol pump.

I would like to mention that this information is required to promote transparency and accountability in the functioning of public authorities. As per the provisions of the Right to Information Act, 2005, I am ready to pay the prescribed fee for obtaining the information.

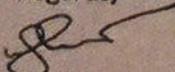
Please send the information to my below mentioned address within the prescribed time limit of 30 days, as per the Act. If any part of the requested information is exempted from disclosure, please provide reasons for the same.

Details of the Applicant:

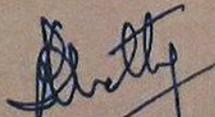
Mrs Akshatha Shetty,
President,
Premier Aristo Apartment Owners Association.
G2, Premier Aristo,
Mangaladevi Temple Main Road,
Mangaladevi,
Mangalore 575001
+91 8792329936
Akshatha1505@gmail.com
Premieraristo@gmail.com

Thanking you in anticipation.

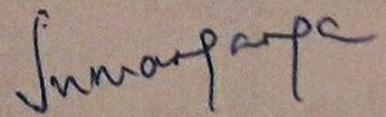
Regards,


President

Mrs. Akshatha Shetty
+91 8792329936


Secretary

Mrs. Diya Shetty
+91 94806 86834


Treasurer

Mrs. Suman Rao
+91 91088 84525

4



हिन्दुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड

(भारत सरकार का उपक्रम) पंजीकृत कार्यालय : 17, जमशेदजी टाटा रोड, मुंबई - 400 020

HINDUSTAN PETROLEUM CORPORATION LIMITED

(A GOVERNMENT OF INDIA ENTERPRISE) REGISTERED OFFICE : 17, JAMSHEDJI TATA ROAD, MUMBAI - 400 020

मंगलूर रिटेल क्षेत्रीय कार्यालय, पहला तल, डियो ग्रेशियास बिल्डिंग, चिलिंबी, उर्वा स्टोर्स, मंगलूर- 575 006.

MANGALURU RETAIL REGIONAL OFFICE, FIRST FLOOR, DEO GRATIAS BUILDING, CHILIMBI, URWA STORES, MANGALURU - 575 006.

दूरभाष / Phone : 0824 - 2451567, 2451 783, 2451564, 2451565, 2451568 फैक्स / FAX : 0824 - 2451099 सी.आई.एन./C.I.N. L23201MH1952GO1008858
REGD A.D / Speed Post

Ref. No: MRRO/VBS/RTI/009/2022-23

Date :25-04-2023

Akshatha Shetty
President,
Premier Aristo Apartment Owners Association
G2, Premier Aristo., Mangaldevi Temple Main Road
Mangalore – 575 003
Phone : 8792329936

Subject: Request for information under RTI Act 2005.

Dear Sir / Madam,

We refer to your application thru online Registration Number HPCLD/R/E/23/00340dated 30/03/2023, seeking information under the RTI Act, 2005.

We give below our point wise reply.

Point No. 1.

With regards to the Sales Deed of the Proposed Site: Please note that the Sale Deed of the Site submitted by a third party is held in business relation. These documents contain the personal information of the individual concerned, disclosure of which would cause an unwarranted invasion of their privacy. Moreover, it is not shown how the disclosure of such information serves any larger public interest. Therefore, it is exempted from disclosure under section 8(1)(j) of the RTI Act 2005.

With regards to the Procedure for the Selection of the Site, please refer to the dealership selection guidelines which are available on the website:

[https://www.petrolpumpdealerchayan.in/assets/pdfs/Brochure for filling application.pdf](https://www.petrolpumpdealerchayan.in/assets/pdfs/Brochure%20for%20filling%20application.pdf).

Point No. 2,4,5 &6 :

Please note that, for a setting-up retail outlet, we obtained an NOC from Police Commissioner, who has obtained clearances from all other concerned departments as required under law.

Point No. 3 & 7:

This is to inform you that, the proposed retail outlet is not yet commissioned or operational; Disclosure of sought information may impede the process of commissioning and thus it will hamper or affect the business interest of the Corporation, where it competes with other private and government oil marketing companies. Further, Central Public Information Officer (CPIO) doesn't find that there is any larger public interest involved that warrants the disclosure of such information. Therefore, it is exempted from disclosure under section 8(1)(d) of the RTI Act 2005. All Safety procedures and permissions are obtained.

Point No. 8 : As per clearances obtained, the outlet does not come within the places mentioned.

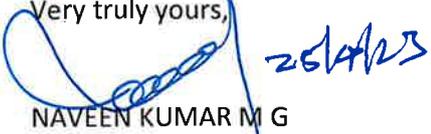
Point No. 9 :

This is to inform you that, all clearances have been obtained from the approving authority and the sought information is held in commercial confidence, the disclosure of which would affect the competitive position of the corporation where it competes with other private and government oil marketing companies. Further, Central Public Information Officer (CPIO) doesn't find that there is any larger public interest involved that warrants the disclosure of such information. Therefore, it is exempted from disclosure under section 8(1)(d) of the RTI Act 2005.

You may, if need be, appeal to our Executive Director-Retail, Hindustan Petroleum Corporation Limited, Hindustan Bhavan, Retail SBU, 4th Floor, 8, Shoorji Vallabhdas Margh, Ballard Estate, Mumbai – 400 001, within 30 days of receipt of this letter at your end.

Please note that no fee is payable for this first appeal.

Thanking you,

Very truly yours,

NAVEEN KUMAR M G
DEPUTY GENERAL MANAGER RETAIL & CPIO

- ① SUDESH. KUMAR. RAO
- ② UDAYA. - neel
- ③ SHASHIKALA. 8880
- ④ LALITHA.
- ⑤ AVINASH.
- ⑥ REKHA SUDESH. RAO. Rekha
- ⑦ PRAMODINI. ప్రమోదినీ
- ⑧ AVINASH.
- ⑨ ADARSH.
- ⑩ VASANTHA. - Vasantha
- ⑪ VIMALA. విమలా

అభినందనలు.....

SMT: REKHA SUDESH. RAO,
9481978620.



हिन्दुस्तान पेट्रोलियम कर्पोरेशन लिमिटेड HINDUSTAN PETROLEUM CORPORATION LIMITED

मंगलूरु रिटेल क्षेत्रीय कार्यालय / MANGALURU RETAIL REGIONAL OFFICE

संदर्शक का आगमन/प्रस्थान VISITORS' IN/OUT

क्र. सं. No.	दिनांक Date	नाम Name	फोन नं. Phone No.	कहाँ से आ रहे हैं Coming From	किनसे मिलना है Whom to meet	उद्देश्य Purpose	आगमन का समय Time In	प्रस्थान का समय Time Out	संदर्शक की हस्ताक्षर Visitor's Signature	संरक्षक की हस्ताक्षर Security Signature	टिप्पणी Remarks
4	28.4.23	Hari Chandu	9458422311	Ramdev Road Sta. Aravindan Municipality	Reddy, Ann	Reddy, Ann	13:35	14:00	[Signature]	[Signature]	
5	28.4.23	Rajeshkumar	9353736906	Bridge Cau	Mr. Ranjith	official	14:10	16:25	[Signature]	[Signature]	
6	28.4.23	Sethuram Rao	944858202	M.S. Puri Madison	Mr. DGM	official	15:30	17:00	[Signature]	[Signature]	
7	28.4.23	Sudramani	9972925060	Mittel S.S Makkeni	Mr. DGM	official	15:30	17:00	[Signature]	[Signature]	
8	28.4.23	Lunington	748031856	Nelliady	Mr. Vasanth	official	16:35	16:55	[Signature]	[Signature]	
9	28.4.23	Shanthi mena	9548910661	Venur	Mr. DGM	official	16:57	17:34	[Signature]	[Signature]	
10	28.4.23	Relhe Rao	9481978620	Mangal Dori near HPEL Site	Mr. Vasanth	official	17:57	18:22	[Signature]	[Signature]	
11	28.4.23	Gunnawathi	9980248458	HPEL Site		official	17:57	18:22	[Signature]	[Signature]	
12	01.05.23	Shrusathi	9663543097	Mysore	Mr. Madhav	official	8:57	05:10	[Signature]	[Signature]	
13	01.05.23	Ashita	9084393289	Bihar	Mr. Pradeep	official	9:07	05:40	[Signature]	[Signature]	
14	01.05.23	Adithya	949771399	Kerala	Mr. Madhav	official	9:14	05:00	[Signature]	[Signature]	
15	01.05.23	Hisham	8123790499	Parangipettai Sri Siddeshwar	Mr. Pradeep	official	9:38	05:10	[Signature]	[Signature]	
16	01.05.23	Sri Hansha	9880749807	Kushel Nagar	Mr. Vasanth	official	10:40	10:52	[Signature]	[Signature]	
17	01.05.23	Kishana Kumar	9880900036	Hosur	Mr. Ranjith Raju	official	13:01	15:35	[Signature]	[Signature]	
18	02.05.23	Shushoutha R	9663543097	Mysore	Mr. Pradeep	official	09:00	5-16	[Signature]	[Signature]	
19	02.05.23	Rahul Pandit	7978258074	Tanjavur	Mr. Pradeep	official	*	*	[Signature]	[Signature]	
20	02.05.23	Adi Isha	949771399	Kerala	Mr. Pradeep	official	*	*	[Signature]	[Signature]	
21	02.05.23	Hisham	8123790499	Parangipettai	Mr. Pradeep	official	10:30		[Signature]	[Signature]	

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TRANSLATION

Dated : 28.04.2023

From,

Smt. Rekha Sudesh Rao,
Mangaladevi.

Subject: Request letter regarding the pathway.

Respected Sir/Madam,

We have received information regarding the construction of an H.P.C.L. petrol bunk adjacent to all our houses located near Krishnappa Compound, Mangaladevi, and it has been noticed that the construction work is currently in progress. We presume that you are carrying out the construction adjacent to the residential area in accordance with government regulations.

Presently, for all of us, there is a 5-foot walking path from the main road to our houses. We request you to leave 5 feet from your side to provide us with a 10-foot road.

You have already informed us that you will be leaving a 3-foot path. However, it is the request of all of us that you leave a 5-foot walking path from your side. This is because, in case of an emergency, a 10-foot road is absolutely necessary for an ambulance to reach our houses.

Kindly oblige.

Yours faithfully,

Rekha Sudesh Rao.